

**OFFICE OF THE MUNSIFF/ADDITIONAL SPECIAL MOBILE MAGISTRATE,AWANTIPORA****Certified Copies issued from 01-01-2020 till 31<sup>st</sup> of August 2020**

S.No.	Title of the Case	Register No.	Date of issue
01	State vs Sheer Ali Malik	178	28.01.2020
02	Mohd Shafi vs R.S. Khadwali and ors	179	01.02.2020
03	Most.Perveeza and anthr vs Mohd Ashiq Reshi	180	Do
04	Mst. Azi vs Khaliq Ahmad Lone and ors	181	04.02.2020
05	State vs Khursheed Ahmad Dar and ors	182	11.02.2020
06	State vs Ab.Majeed Shah FIR No. 133/18	183	Do
07	Most.Azi vs Khaliq Ahmad lone	184	17.02.2020
08	Sabia jan and ors vs Basharat Nazir	185	18.02.2020
09	Do	186	Do
10	Do	187	Do
11	Do	188	Do
12	Do	189	Do
13	Most.Pervaza and anthr vs Mohd.Ashiq Reshi	190	Do
14	Most.Sami jan and anthr vs Irshad Ah. Bhat	191	22.02.2020
15	Do	192	25.02.2020
16	Gulam Qadir vs Ameer Kabeer	193	Do
17	Most. Zooni vs Aijaz Ahmad	194	03.03.2020
18	Bilal Ahmad vs Masarat Gul	195	03.03.2020
19	Gulam Mohd Lone vs Gulzar Ahmad Bhat	196	Do
20	Nisar Ahmad Bhat vs Ab Hamid Bhat	197	Do
21	Bashir Ahmad Kuchay vs Mohd Sultan Rather	198	Do
22	Faizan Manzoor vs Mehbooba Beigum	199	07.03.2020

23	State vs Sartaj Ahmad Dar FIR No 127/2018	200	Do
24	Local Auqaf welfare committee through Mohd Shaban want and ors vs Ball Ahmad wani and ors	201	23.06.2020
25	Do	202	Do
26	Mst. Fareeda and ors vs Mohd Akram Bhat and ors	203	23.06.2020
27	Do	204	Do
28	Tabasum Farooq vs Imtiyaz Ahmad Thoker and ors	205	07.07.2020
29	Tabasum Farooq vs Imtiyaz Ahmad Thoker and ors	206	07.07.2020
30	Nazeera Bano vs Gh.Mohd sheikh	207	07.07.2020

**Sd/-**

**Munsiff /Additional Special Mobile Magistratre**

**Awantipora**